

The Minister of Rehabilitation (Shri Mehr Chand Khanna) : (a) No.

(b) and (c). Do not arise.

QUARTERS FOR M.P.s

***2544. Shri Madiah Gowda :** Will the Minister of Works, Housing and Supply be pleased to state :

(a) the cost charged for additional service to M.P.s' quarters in North or South Avenue, every year and the total amount so realised ;

(b) the running cost actually incurred for additional service ; and

(c) whether this includes repair charges to the quarters also ?

The Parliamentary Secretary to the Minister of Works, Housing and Supply (Shri P. S. Naskar) : (a) and (b). A statement is laid on the Table of the House. [See Appendix XIV, annexure No. 77.]

(c) No, Sir..

AUTOMOBILE INDUSTRY

***2551. Dr. Rama Rao :** Will the Minister of Commerce and Industry be pleased to state :

(a) whether Mr. A. J. Romer, a Director of the Associated Commercial Vehicles of United Kingdom has been invited by Government to advise them with regard to the development of the Automobile Industry of India ;

(b) the date of his arrival and the names of the places and factories visited by him ; and

(c) whether he has given his advice and opinion ?

The Minister of Industrial Development (Shri M. M. Shah) : (a) Yes, Sir.

(b) He arrived on the 19th April, 1956. Details of the visits made by him are not yet available. It is understood that he will visit the principal manufacturing centres of automobiles in the country.

(c) No, Sir ; not yet.

SECOND FIVE YEAR PLAN OF TRAVANCORE-COCHIN

***2552. Shri Punnoose :** Will the Minister of Planning be pleased to state :

(a) the total amount allocated to Travancore-Cochin State for the Second Five Year Plan ;

(b) the amount allocated out of the above for the first three months of the Second Five Year Plan ; and

(c) whether wider powers will be given to local self Government bodies such as Panchayats, Municipalities etc., for enlisting the co-operation of the people for implementing the Plan in the State ?

The Deputy Minister of Planning (Shri S. N. Mishra) : (a) Rs. 7195.31 lakhs.

(b) Allocations under the Plan are not made on a quarterly basis.

(c) This is a matter for the State Government. Planning Commission's recommendations are contained in Chapter VII of the Second Five Year Plan.

ROURKELA STEEL PLANT

***2555. Shri Niranjan Jena :** Will the Minister of Iron and Steel be pleased to state :

(a) whether Government are aware of the fact that labour and the floating population at Rourkela have no accommodation for shelter ; and

(b) if so, the action taken or proposed to be taken in the matter ?

The Minister of Commerce and Industry and Iron and Steel (Shri T. T. Krishnamachari) : (a) So far as Hindustan Steel Private Limited are concerned, there are two classes of employees in Rourkela, namely, *regular* and *work-charged*. Accommodation for the regular employees is provided by the Company. Most of the work-charged employees come from the surrounding villages, where they already have since found accommodation. Hindustan Steel Private Limited are